

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1474

ANSWERED ON:01.12.2005

FM RADIO

Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of FM Radio channels presently broadcasted in the country, both AIR & Private, State-wise;
- (b) whether more private parties are coming forward to operate FM channels; (
- (c) if so, the details thereof;
- (d) whether the Government proposed any new policy on FM Radios; and
- (e) if so, the main features of the new policy?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) A statement is placed at Annexure.

(b) to (e) Yes, Sir. The Government has formulated a new policy for expansion of FM radio broadcasting through Private Agencies (Phase II). The policy, inter-alia, provides for One Time Entry Fee (OTEF) to be decided on the basis of closed tender system, annual fee @ 4% of gross revenue subject to a minimum of 10% of Reserve OTEF, foreign investment including FDI, upto 20% of the paid up equity, continued restriction on broadcast of news and current affairs and a graded penalty regime for violation of Terms and Conditions. The policy also provides for migration of Phase I operators to Phase II regime. Further details of the policy are available on Ministry's website www.mib.nic.in

Pursuant to the above policy, the Government has, on 21st September, 2005, invited pre-qualification bids from Indian companies for 338 channels in 91 cities across the country. A large number of companies have shown interest in setting up FM radio stations.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1474 FOR 01.12.2005

STATE/UT WISE DETAILS OF EXISTING FM CHANNELS

Sl. No.	Name of State	AIR	Private	FM Radio	Total	No. of Channels
1	Andhra Pradesh	9	1		10	
2	Assam	5	-		5	
3.	Bihar	3	-		3	
4.	Chhattisgarh	4	-		4	
5.	Delhi	2	3		5	
6.	Goa	1	-		1	
7.	Gujarat	5	1		6	
8.	Haryana	3	-		3	
9.	Himachal Pradesh	5	-		5	
10.	Jammu & Kashmir	6	-		6	
11.	Jharkhand	5	-		5	
12.	Karnataka	14	1		15	
13.	Kerala	5	-		5	
14.	Madhya Pradesh	13	1		14	
15.	Maharashtra	16	5		21	
16.	Meghalaya	1	-		1	
17.	Mizoram	1	-		1	
18.	Manipur	1	-		1	
19.	Nagaland	1	-		1	
20.	Orissa	5	-		5	
21.	Punjab	3	-		3	
22.	Rajasthan	12	-		12	
23.	TamilNadu	8	4		12	
24.	Tripura	3	-		3	
25.	Daman & Diu	1	-		1	

26	Pondicherry	1	-	1
27	Chandigarh	1	-	1
28	A& N Islands	1	-	1
29	Uttar Pradesh	8	1	9
30.	Uttaranchal	1	-	1
31.	West Bengal	6	4	10